

ITEM NO.4

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS. Respondent(s)

Only SLP (C) NO. 7585-7586 of 2023 is listed under this matter

WITH

SLP(C) No. 7585-7586/2023 (XI-A)
FOR ADMISSION and I.R.

Date : 13-08-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Rajiv Tyagi, AOR
Mr. Rahul Tyagi, Adv.
Mr. Rohit Gupta, Adv.

Ms. Ankita Chaudhary, AOR
Mr. Avnish Dave, Adv.
Mr. Parmod Kumar Vishnoi, Adv.

For Respondent(s) : Mr. Kushagra Pandey , AOR
Mr. Ranjan Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 7585-7586/2023

Learned counsel for the petitioner is directed to file fresh particulars of respondent no. 1 and to file spare copies in respect of both the respondents by 20.08.2026.

List the matter again before this Court on 18.09.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

DM